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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.63/BB/17	-	Admission	230/232	Greenpiece Projects Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
			

*Shasath H.P.
9741522622
NS Shastri & Co
Chartered Accountants*

ORDER

Representative of Chartered Accountant is present. He has filed a letter issued by Chartered Accountant seeking adjournment. Matter is listed for admission. Registry raised objections for compliance. List it on 14/09/2017.


MEMBER(J)


MEMBER(T)